

30(EST)

Declaration of Assets and Liabilities

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|-------|-------|
| Voor | 2025 |
| rear. | 40.4. |

| I, MEHUL HOAN D | | | son/daughter/wife/of LATE: MANOJKAM, | | | |
|-----------------|---------------------|---------|--------------------------------------|-----|---------------------------|--|
| aged | 31 | years, | belonging | to | BIHARLEGISLATIVE ASSEMBLY | |
| servic | e and presently wor | king as | OFFICE | E # | ATTENDENT | |

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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| Sr. No. | Description | Self | Spouse Name(S) | Dependan t-1 Name | Dependant- 2 Name | Dependan t-3 Etc. Name |
|------------|--|---------------------------------|-------------------|-------------------------|-------------------------|------------------------------|
| (i) | Cash | 500 t | - | - | - | - |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 15,000 F | | | | - |
| (iii) | Bonds, Debentures and Shares in companies | | | 1 | | 7 |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | D LARMS POSTC'I LIC HAIF YEARLY | | | | - |
| (v) | Motor Vehicles (details of make, etc.) | TVS APACHE BIKE | 237 (00.2) | - | _ | _ |
| (vi) | Jewellery (give details of weight and value) | 10gm GOLD 15gm SILVER | - | - | - | |
| (vii) | Other assets, such as values of claims / interests | - | _ | _ | - | 1 |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

MEHULANAND 24/02/2025

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

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| Sr. No. | Description | Self | Spouse Name(S) | Dependan t-1 Name | Dependan t-2 Name | Dependant 3 Etc. Name |
|------------|---|---------------|-------------------|-------------------------|-------------------------|-----------------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | ELGHT DHUR | _ | 1 | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | _ | - | 1 | ı | _ |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | • | _ | C | - |
| (iv) | Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | , | |
| (v) | Others (such as interest in property) | | • 11 12 | | - | - |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

| Sr. Description | | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as | |
|-----------------|--|---|-----------------------|--|
| (a) | (i) Loans from Banks | | • | |
| | (ii) Loans from financial institutions | | _ | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | - | |
| | (b) dues to departments dealing with supply of water | | - | |
| | (c) dues to departments dealing with supply of electricity | | - | |

MEHULANAND 2.4/02/2025

| | (d) dues to departments dealing with telephones | | |
|-----|--|------------|-----|
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | | - " |
| | (f) Other dues, if any | | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | DNYPAZ892D | _ |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | - | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | 1 |
| 1 | (iv) Property Tax | | 100 |

C. <u>Personal Detail</u>

Place: PATNA

Date: 34.102:2025

| o. <u>Ferconal D</u> | ctan | |
|----------------------------------|-----------------|---|
| GPF/CPF/PRAN No. | :- | 110178348776 |
| Gender | t. | M (M/F) |
| Date of Birth | :- | 1 5 0 9 1 9 9 3 (DD/MM/YYYY) |
| Class/Group | :- | (A/B/C) |
| Cadre | | OFFICE ATTENDENT (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| Home District | 17 | PATNA |
| l hereby do knowledge and bel | eclare lief. | that the above details are true to the best of my |
| | | Signature MEHUL ANAN D |

MEHUL ANAND 24/02/2025

Department: BIHAR LEGISLATIVE ASSEMBLY

Name of Employee: .. MEHUL ANAND

Designation: Office ATTENDENT